

Declaration of Assets and Liabilities

Year 2023

1, Karnal Kumar Bid, son/daughter/wife of Sici Narayan Chandra	Bid
ged 44 years, belonging to Bihaz Vidhan Sabha	
service and presently working as Assistant Sub Marshal	
give herein below the details of the assets (immovable, movable, bank balance, etc.) of	
myself, my spouse and dependants*:	

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Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50,000/-	Monali Bid	Sumit Kumar Bid	Shristi	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	P.P.F 1000/- Monthly			_	
(iii)	Bonds, Debentures and Shares in companies	No	_			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	KVP 500000/- LIC- 46000/- Yearly				
(v)	Motor Vehicles (details of make, etc.)	Broif PO701			_	
(vi)	Jewellery (give details of weight and value)	No	Grald 80 Grm 400000/-	. —		
(vii)	Other assets, such as values of claims / interests	No				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also	have	to	he	Indica	teril

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	- Survey number(s)Kho	No-186 ta-88 ismil	Monali Bid 0-1831	Sumit Kumar Bid	Swisti	
(0)	- Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	No				
(ili)	Location(s) What Survey /door number(s) Ghof neasurement) 56.5	no-7 a-20, no- aureb	62,63,65 17,25 12,13A' eet	nra 		
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	No	
	(ii) Loans from financial institutions	No	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Lone brom G.P.F 800000/- 2022	
	(b) dues to departments dealing with supply of water	No	
	(c) dues to departments dealing with supply of electricity	No	

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	(d) dues to departments dealing with telephones	No	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	No	
	(f) Other dues, if any	No	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BGCPB7269P	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	No	
	(III) Sales Tax (Only in case of proprietary business)	NO 7001- yearly	
	(iv) Property Tax	7001- yearly	

Personal Detail

GPE/CPF/PRAN No.	:-	PTS/BLA-1083
Gender	;-	M (M/F)
Date of Birth	:*	0 1 0 1 1 9 7 8 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	Moushal Branch, Bihar Legislative Assembly
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	;•	Thankad (Sharkhand)
I hereby o	ieclar	e that the above details are true to the best of my
knowledge and be	elief.	

Signature कमत कुमार बिद Name of Employee: Karnal Kumar Bid Designation Assistant Sub Marshal Department: Bikaz Vidhan Sabha, Patna.

Date: 1-2-2023

Place: Patra

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.